

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 279 OF 2017 IN APPEAL NO. 160 OF 2017 &
IA NO. 614 OF 2017 & IA No. 1158 of 2018**

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat State Petronet Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1

Mr. Yoginder Handoo for R-2

ORDER

Learned counsel for Respondent No.1 is permitted to file reply, if any,
on or before 11.12.2018 with advance copy to the other side.

List the matter on **11.01.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
mk/vg

(Justice Manjula Chellur)
Chairperson